

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3246**

TO BE ANSWERED ON THE 01ST JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

ENCOUNTER BY POLICE

3246. SHRI P. NAGARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that large number of innocent persons died in encounter with the police and other security investigation agencies across the country;

(b) if so, the details thereof indicating the total number of people who died in such encounter in the country during the last three years, State-wise;

(c) whether the Government has formulated or amended the existing guidelines/norms to carry out encounter by the police and other security agencies to stop the death of innocent persons; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) A statement furnished by National Human Rights Commission (NHRC) indicating the number of cases registered on the basis of intimations about deaths in the course of police action, encounter by defence forces and para military forces during the last three years, State-wise is at Annexure-I.

(c) & (d) NHRC has issued guidelines dated 12.05.2010 laying down the procedure to be followed for investigation of cases of deaths during the course of police action. Pursuant to the guidelines framed by NHRC, every death during the course of police action is to be reported to within 48 hours of its occurrence.

Information in respect of part (a) and (b) of Lok Sabha Unstarred Question No. 3246 for 01.01.2019
Statement Showing State-wise No. of Cases Registered in respect of deaths in Police Encounter, Defence Forces Encounter and Para Military Forces Encounter
during 2015-16, 2016-17 and 2017-18 (upto 31.03.2018)

S No.	State/UT Name	Death in Police Encounter			Death in Defence Forces Encounter			Death in Para Military Forces Encounter		
		No. of Cases Registered 2015-2016	No. of Cases Registered 2016-2017	No. of Cases Registered 2017-2018	No. of Cases Registered 2015-2016	No. of Cases Registered 2016-2017	No. of Cases Registered 2017-2018	No. of Cases Registered 2015-2016	No. of Cases Registered 2016-2017	No. of Cases Registered 2017-2018
1	ANDHRA PRADESH	4	3	1	0	0	0	1	0	0
2	ARUNACHAL PRADESH	1	3	4	0	0	0	2	2	1
3	ASSAM	43	31	16	5	1	0	1	1	2
4	BIHAR	2	4	0	0	0	0	1	0	0
5	GOA	0	0	0	0	0	0	0	0	0
6	GUJARAT	0	0	0	0	0	0	0	0	0
7	HARYANA	9	2	4	0	0	0	0	0	0
8	HIMACHAL PRADESH	0	0	0	0	0	0	0	0	0
9	JAMMU & KASHMIR	0	0	0	1	0	1	1	0	0
10	KARNATAKA	1	2	2	0	0	0	0	0	0
11	KERALA	0	1	0	0	0	0	0	0	0
12	MADHYA PRADESH	3	1	1	0	0	0	0	0	0
13	MAHARASHTRA	3	8	10	0	0	0	0	0	0
14	MANIPUR	8	3	2	0	0	0	1	0	1
15	MEGHALAYA	15	10	4	1	0	0	0	0	0
16	MIZORAM	0	0	0	0	0	0	0	0	0
17	NAGALAND	0	0	0	0	0	0	0	0	0
18	ODISHA	7	9	6	0	0	0	1	0	1
19	PUNJAB	2	2	1	0	0	0	0	1	0
20	RAJASTHAN	0	0	4	0	0	0	0	0	0
21	SIKKIM	0	0	0	0	0	0	0	0	0
22	TAMIL NADU	1	2	2	0	0	0	0	0	0
23	TRIPURA	0	0	0	0	0	0	0	0	0
24	UTTAR PRADESH	5	4	44	0	0	0	0	0	0
25	WEST BENGAL	5	1	1	0	0	0	10	6	3
26	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0
27	CHANDIGARH	0	0	0	0	0	0	0	0	0
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0	0
29	DAMAN & DIU	0	0	0	0	0	0	0	0	0
30	DELHI	2	1	1	0	0	0	0	0	0
31	LAKSHADWEEP	0	0	0	0	0	0	0	0	0
32	PUDUCHERRY	0	0	0	0	0	0	0	0	0
33	CHHATTISGARH	48	75	40	0	0	0	2	0	0
34	JHARKHAND	17	7	10	0	0	0	0	0	0
35	UTTARAKHAND	0	0	1	0	0	0	0	0	0
36	TELANGANA	3	0	1	0	0	0	0	0	0
	TOTAL	179	169	155	7	1	1	20	10	8

